

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 09.04.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 09.04.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	M.A No. 83/2019 in M.A No. 285/2018 in Original Application No. 346/2013 (EZ)	Aabhijeet Sharma Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Advocate for Applicant	25.07.2019
2.	M.A No. 84/2019 in Execution Application No. 23/2018 in O.A No. 109/2017 (EZ)	Tularam Gogoi Vs. Union of India & Ors.	Mr. Ritwick Dutta, Advocate for Applicant	25.07.2019

COURT MASTER